

## Instronics Limited Vs ITO

**Court:** Income Tax Appellate Tribunal (Delhi C Bench)

**Date of Decision:** June 5, 2024

**Acts Referred:** Income Tax Act, 1961 " Section 6(2), 36(1)(vii), 36(2), 143(3)

**Hon'ble Judges:** Shamim Yahya, (AM); Yogesh Kumar US, J

**Bench:** Division Bench

**Advocate:** Parul Singh

**Final Decision:** Dismissed

### Judgement